

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 36/(MAH)/2016
M.A. No. 166/2016

CORAM:


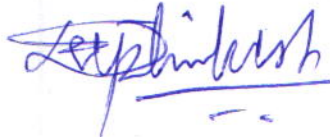
Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Mr. Sudeep M. Shah
V/s.
M/s. Cornelian Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 213, 241-242 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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15	Niraj Shah	Adv. for Petitioner r/b Law Chambers of Siddhanta Muralidhar	
	Dr. Deepthi Muralidhar	Adv. for Resp. S.	

ORDER

M.A. No. 166/2016 in T.C.P. No. 36/213,241,242/NCLT/MB/MAH/2016

1. The Learned Counsel of both the sides are present.
2. Seeking a short adjournment. Adjourned to **11.01.2018.**

08.12.2017

Aah

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)